

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.04.2018.

PRESENT: 1. Hon'ble Member(J) ~~Shri. Rajeswara Rao Vittanalla~~
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.94/BB / 2018	For compliance of office objections raised by registry	Rule 6 of I&B	M/s Vavia Technologies (P) Ltd	S Guru Prasanna,, Smt Priyanka, S Angadi	M/s Kratos Ads (P) Ltd	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ARJUN RAO
Advocate
9880508071

Petitioner

April

ORDER

Counsel for operational creditor is present. He is directed to comply with the office objections. Post the case on 03.05.2018 subject to the compliance of objections.


MEMBER(T)


MEMBER(J)